

NAGAR HAVELI PERFUMES AND AROMATICS

Lic. no. 0310475546 dt. 19.06.2018

As discussed in meeting

For similar item Norms have been approved in case no A-229 in meeting no 30/10 held on 30.03.2010, taking in to consideration these norms , the licence may be ratified as applied for closure purposes

164
219
M-111
M. dt 30/5/19


08/07/2019

NAGAR HAVELI PERFUMES AND AROMATICS

Lic. no. 0310328730 dt. 05.05.2005

As discussed in meeting

For similar item Norms have been approved in case no A-229 in meeting no 30/10 held on 30.03.2010, taking in to consideration these norms, the licence may be ratified as applied for closure purposes

2
M-111
M-111
Met + 30/5/19
165
2/19

SM
08/07/2019

NAGAR HAVELI PERFUMES AND AROMATICS

Lic. no. 0310415018 dt. 08.01.2007

As discussed in meeting

For similar item Norms have been approved in case no A-229 in meeting no 30/10 held on 30.03.2010, taking in to consideration these norms, the licence may be ratified as applied except for item no 3 i.e **Formic Acid, which is not allowed** for closure purposes


08/01/2019

3
166
2/19
M-111
M. L. 30/5/19

NAGAR HAVELI PERFUMES AND AROMATICS

Lic. no. 0310276902 dt. 25.06.2004

As discussed in meeting

For similar item Norms have been approved in case no A-229 in meeting no 30/10 held on 30.03.2010, taking in to consideration these norms, the licence may be ratified as applied for closure purposes

167
2/19
M-111
M. A. 30/5/19

Shil
08/07/2019

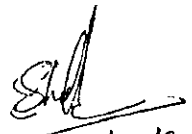
NAGAR HAVELI PERFUMES AND AROMATICS

Lic. no. 0310328729 dt. 05.05.2005

As discussed in meeting

For similar item Norms have been approved in case no A-229 in meeting no 30/10 held on 30.03.2010, taking in to consideration these norms, only import item No.1 is allowed as applied for. The second import item i.e formic acid is not allowed.

2. The above decision is only for closure of this licence


08/07/2019

5
168
2118
~~M-111~~
M.A.F 30/5/19

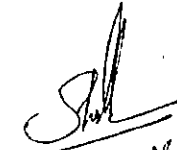
NAGAR HAVELI PERFUMES AND AROMATICS

Lic. No. 0310328666 dt. 05.05.2005 (as amended on 31.05.2006)

As discussed in meeting

For similar item Norms have been approved in case no. 274 in meeting no 33/03 held on 10.02.2003, taking in to consideration these norms, licence is ratified as applied for.

2. The above decision is only for closure of this licence


08/07/2019

6
169
2119
M-111
M. dt 30/5/19

M/s NAGAR HAVELI PERFUMES AND AROMATICS

Licence No. 0310286088 dt. 13.08.2004

M-111

M.O. 30/5/19

7 170
219

For similar item Norms have been approved in case No. A-229 in meeting No. 30/10 held on 30.03.2010, taking into consideration these norms import item i.e. Ethyl Vinyl Ether-3.115 kg/kg of export product i.e. TRANS-2-NONENAL.

2. The above decision is only for closure of this licence


63/07/2019

M/S NAGAR HAVELI PERFUMES AND AROMATICS

Licence No. 0310350052 dated 03.10.2005

As discussed in the meeting.

For similar item Norms have been approved in case No.M-274 in Meeting No.33/AM03 held on 19.02.2003, taking into consideration these norms, licence can be ratified as per below Norms only for closure purposes. No repeat licence.

Export Item	Qty.	Import Item	Qty allowed
Trans-2-Tridecenal	1 kg.	ALDEHYDE C-110 UNDECYLIC	4.0 kg.
		ETHYL VINYL ETHER	2.32 KG.

2. The above decision is only for closure of this licence.

Shed
10/07/2019

172466
Case No - 301
M. dt 30/5/2019

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

.....

Subject: Advance Authorization application from M/s. Songwon Specialty Chemicals India Pvt. Ltd. for the import of raw material against the export of Quent 19/Songnox PQ/ Alkanox 24-44 /Tetrakis (2,4 -di tert-butylphenyl) [1,1-biphenyl] 4,4-diylbisphosphonite

✓ 3410044198 dt 04/06/2018
(Advance Authorization No. 3410040610 dated 14.10.2014)

(Advance Authorization No. 3410040790 dated 16.12.2014)

Ref: F. No 01/83/50/991/AM-19- RA-34/24/040/0027/Am-19
U.O. No. 01/83/50/761/AM15/DES-IV/981 dated 13.3.2015
U.O. No. 01/83/50/771/AM15/DES-IV/980 dated 13.3.2015

M/s. Songwon Specialty Chemicals India Pvt. Ltd. have submitted present applications for the import of raw material against the export of Quent 19/Songnox PQ/ Alkanox 24-44 /Tetrakis (2,4 -di tert-butylphenyl) [1,1-biphenyl] 4,4-diylbisphosphonite

The application have been examined based on the addition information furnish by the firm. The Department recommends the following norms for the present Advance Authorization application.

✓ 3410044198 dt 04/06/2018
~~3410044198 dt 15/05/15~~

Item of Export	Qty.	Item of Import	Qty
Quent 19/Songnox PQ/ Alkanox 24-44 /Tetrakis (2,4 -di tert-butylphenyl) [1,1-biphenyl]4,4- diylbisphosphonite	1 kg.	1. Biphenyl 2. 2,4 -Ditertiary-Butyl phenol (2,4 DTBP)	0.189 kg 0.866 kg

This issues with the approval of competent authority.

(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Ram Sagar Panjiar, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/10/2015-CH-II dated 21.10.2015

173 #3
2/19

412
C.N. 311
M/N. 2/19
30/5/19

सं . P-47014/11/2019- टीएस डब्लू
भारत सरकार
वाणिज्य और उद्योग मंत्रालय
उद्योग सवर्धन और आंतरिक व्यापार विभाग
(टीएस अनुभाग)

विषय:- मैसर्स M/s FG Glass Industries Pvt. Ltd.
का आवेदन इनपुट आउटपुट मानदंडों के संबंध में ।
अग्रिम प्राधिकार सं . 0310821732 दिनांक 18.06.2018

संदर्भ:- 01/83/050/01024/AM19 dated.27.02.2019

The case has been examined and taking cue from SION : A 1060, the following norms is recommended allowing 6% wastage.

Export item:

Firerated Toughened Glass 6mm thickness - Quantity 500 Sq. meter

Import item:

Schott Borofloat (Float Glass) 6mm thickness - Quantity 530 Sq. meter
(relevant quality)


(Nand Lal)
Consultant
06.05.2019

(NC-IV)

सं. 7/53/2019-टीएस

भारत सरकार

वाणिज्य और उद्योग मंत्रालय

औद्योगिक नीति एवं संवर्धन विभाग

(टीएस अनुभाग)

विषय:- मैसर्स Orient Abrasives Ltd. 310823572 दिनांक 05/09/2018

का आवेदन इनपुट आउटपुटमानदंडों के संबंध में।

संदर्भ: 01/87/050/00548/AM-19/DES-2 dt. 13.10.2018

The case has been examined and the firm has claimed wastage of 3% for the import item Calcined Alumina and for item Graphite Electrode 0.015 MT for export of 1 MT of White Fused Alumina. The value wise Graphite Electrode comes to 14.6 % of FOB value of export which appears to be higher side. We may allow up to 5% FOB value of Export. Accordingly, following norms is recommended:-

Export item: White Fused Alumina

Qty: 1500 MT

Import Items :

1. Calcined Alumina: 1545 MT
2. Graphite Electrode: up to 5% FOB value of Export.


(Nand Lal)
Consultant
22.04.2019

DGFT (DES-IV)

Case No-381
M/W. 2/83
dt 30/5/19

सं. 7/36/2019-टीएस
भारत सरकार
वृण्णिज्य और उद्योग मंत्रालय
औद्योगिक नीति एवं संवर्धन विभाग
(टीएस अनुभाग)

381
2
175
219

Subject: Advance Authorization No. 0910066690 dated 20.09.2018 for export of Glass Epoxy Laminates of Various Grades- M/s. Lamtuf Plastics Ltd.

01/83/650/01363/Am-19
Ref: DGFT U.O. No. 01/83/050/00290/AM-19/DES-IV/ dated 19.06.19

In the past 5% wastage was allowed taking cue from A 1037, for the export of Glass Fiber reinforced Plastic product.

The firm has represented and stated that in case of raw material Epoxy reason there is 80% solid (Non volatile) and with 20% solvent i.e. volatile content which evaporates during impregnating process and 80% deposited. The Glass Epoxy Laminate is prepared under high pressure press involving heat and pressure. The edges are trimmed to require sizes. They have claimed 47% wastage in Epoxy Resin and 15% wastage in Glass woven fabric.

Taking into consideration of information furnished by the firm 10% wastage is allowed for Glass woven fabric and 10% wastage in Epoxy Resin (but since in Epoxy Resin 20% solvent is there therefore total wastage comes 30%). Accordingly following revised norms are recommended.

Export item : Glass Epoxy Laminates of various Grades

Quantity : 1,00,000 Kg

Import item:

Sl. No.	Item Description	Quantity Recommended
1.	Glass woven fabric GSM 100 to 220 (of Relevant GSM)	1.10 Kg / Kg content contained in export product
2.	Epoxy Resin viscous Liquid (containing 80% solid and 20% volatile solvent)	1.30 Kg / Kg content contained in export product

(Nand Lal)
Consultant
19.06.2019

DES-IV

C.No - 388
M/N. 2/19
Dt. 30/5/19

No.7/12/2017-TSW

DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW Section)

388
2
176
219

Subject: Advance Authorization No. 0510407960 dated 01-10-2018 for the export of Single Sided Decorative Aluminium Foil Laminates (without barrier paper) - M/s GREENLAM INDUSTRIES LTD.

Ref: DGFT UO. No.01/83/050/00635/AM-19/DES-4 Dated 19.06..2019

In this past norms for the export of above product was approved in meeting no.7 dated 15.5.2013. Accordingly, following norms are recommended:-

Export Item no 1 to 4	Qty.	Import Items	Qty.
Single Sided Decorative Aluminium Foil Laminates (without barrier paper) Thickness 0.70 mm to 1.20 mm, As per application	As per application	1. Kraft Paper (60 gsm-205 gsm) 2. Aluminium Foil (60-100 Micron) 3. Tissue Paper (20 gsm-38 gsm) 4. Phenol 5. Melamine 6. Methanol 7. BOPP Film	1.033 Kg 0.3733 Kg 0.033 Kg 0.457 Kg 0.133 Kg 0.398 Kg 0.011 Kg

Note:-

- The above norms have been worked out for 1.0 mm thickness with an average weight of 2.15 Kg +/-2.5%/Sq. Meter
- In the case of variation in thickness/weight, the quantity of items of imports i.e. Kraft Paper, Phenol and Para Formaldehyde to be allowed by adopting the formula as follows:-

$$A \times B/C$$

Where A= Quantity of Kraft Paper, Phenol and Methanol allowed for 1.0 mm thickness with average weight 2.15 Kg/Sq. meter

B= The thickness or weight per Sq. Meter of Single sided Decorative Aluminium Foil Laminated Sheet (without barrier paper) to be exported

C= Either the thickness of 1.0 mm or weight of 2.15 Kg +/-2.5% per Sq. Meter of 1.0 mm thickness

- The quantities of items at Sr. No.(2) Aluminium Foil (3) Tissue Paper, (5) Melamine and (7) BOPP Film will remain unchanged irrespective of change in thickness or weight of export product
- The above Formula can be applicable for export product of thickness 0.7 mm to 1.20 mm thickness

(NAND LAL)
Consultant
19.06.2019

DGFT (NC)

✓ ✓
M/S JOCIL LTD.

LIC.NO.

1. 6610000016 DT.10.10.2018
2. 6610000019 DT.08.11.2018

Case no

396 dt 30/5/18

Case n

430 dt 30/5/18

Input and Output norms are worked out as under after taking into consideration the commercial value of by-products obtained from imported raw material during manufacturing process.

Sl.No.	Export Item	Qty.
1.	NON LAURIC DISTILLED FATTY ACID 34 IV ACID VALUE MIN 205 MAX 211 SAPVALUE MIN 205 MAX 211 IODINE VALUE MIN 37% MAX 41% COMPOSTION C12 0.5% C 14 0.5% C 16 MAX 56% C 18 MAX 12% C 18 :1 28 - 42% C 18:2 MAX 10% C 18: 3 0.4%	1000 Kg

Sl.No.	Import Item	Qty.
1.	RBD PAM STEARINE FREE FATTY ACIDS 0.2% IODINE VALUE MIN 30 TO MAX 48 SAP VALUE MIN 205 UNSAP - MATTER MAX 1.00 MOSITURE MAX 0.5	408.39 Kg

Since import involved is of chapter 15 item for which licence should not be issued under Para 4.07. As discussed in the P.H. applicant may take up the matter appropriately for redemption of these licences


21/06/18

NC-TV

• C. No 603
Dt 30/5/19

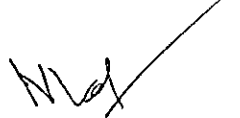
सं. P-47011/155/2019-टीएसडब्लू
भारत सरकार
वाणिज्य और उद्योग मंत्रालय
उद्योग सवर्धन और आंतरिक व्यापार विभाग
(टीएस अनुभाग)

(R)

170
219

विषय :-मैसर्स M/s Verterra Ventures का आवेदन इनपुट आउटपुट मानदंडोंके संबंध में ।
अग्रिम प्राधिकार सं 3110067329 दिनांक 21.02.2019
संदर्भ:- 01/83/50/1212/AM-19 dated. 27.02.2019

In this case, description of Import and Export items is exactly the same. it means that there is no manufacturing process involved. DPIIT, therefore recommend the rejection of the case.


(Nand Lal)
Consultant
07.02.2019

DGFT (DES-IV)

CN 620
Dt 30/5/19

सं. P-47011/154/2019-टीएसडब्लू

भारत सरकार

वाणिज्य और उद्योग मंत्रालय

उद्योग संवर्धन और आंतरिक व्यापार विभाग

(टीएस अनुभाग)

179
2119

विषय :-मैसर्स M/s Samrat Plywood Ltd. का आवेदन इनपुट आउटपुट मानदंडोंके संबंध में।

संदर्भ:- 01/83/50/1411/AM-19 dated. 20.03.2019

Taking cue from H-68 and the cases approved in the past, the following norms are recommended:-

Export Item:

S. No.	Item Description	Quantity (Kg.)
1 to 3	Double Side Decorative Laminates with Barrier Paper size Thickness 1.8 mm to 2.4 mm, as per the application	1 Sq.Mtr x 10.00 mm thickness of 14.5 kg +/- 2.5%

Import Items:

Sl. No.	Item Description	Quantity recommended
1.	Kraft Paper	9.15 kg or applied quantity whichever is less
2.	Base Paper	0.214 kg or applied quantity whichever is less
3.	Barrier Paper	0.172 kg or applied quantity whichever is less
4.	Tissue Paper	0.027 kg or applied quantity whichever is less
5.	Phenol	3.52 kg or applied quantity whichever is less
6.	Melamine	0.362 kg or applied quantity whichever is less
*7.	Paraformaldehyde (91+/-1% Purity)	2.90 kg or applied quantity whichever is less
8.	B.O.P.P. Film	0.01 kg or applied quantity whichever is less

Note:

1. The above norms are based on 10.00 mm thickness with average weight of 14.5 kg +/- 2.5% and are applicable on 1.2 mm to 2.4 mm thickness.
2. In case of variation in thickness/weight, the quantity of item of import viz. Phenol, Methanol and Kraft paper to be allowed may be arrived at by adopting the following formula: $A \times B/C$ where A =Quantity allowed for 10.00 mm thickness of weight 14.5 kg +/- 2.5%, B =The thickness or weight/ sq. Meter of decorative laminates proposed to be exported, C = Either the Standard thickness of 10.00 mm or the Standard weight of 14.5 kg/Sq.Meter of 10.00 mm thickness.
3. The quantity of other items viz. Base Paper, Barrier Paper, Tissue Paper, Melamine and BOPP film will remain unchanged irrespective of thickness and weight of decorative laminate to be exported.
4. Import of Base Paper will be restricted to 18% of FOB value of export, for the export of below 2.5 mm thickness

 (NAND LAL)
Consultant
03-07-2019

DGFT (DES-IV)

CA 626 ✓
M/N 2/183
24.07/5/19

सं. P-47011/137/2019-टीएसडब्लू

भारत सरकार

वाणिज्य और उद्योग मंत्रालय

उद्योग सवर्धन और आंतरिक व्यापार विभाग

(टीएस अनुभाग)

626
2
180
219

विषय: मैसर्स M/sAdsunTelcomIndustriesPvt.Ltd. का आवेदन इनपुटआउटपुट मानदंडों
के संबंध में।

संदर्भ: DGFT U.O.No. 01/83/050/01400/AM-19 dt. 20.03.2019

The case has been examined and the firm has claimed wastage of 25.693% for item No. 1 i.e. ultra violet rays protected Alumminium Glass Sheet and 18.63% for item No. 2 i.e. Three layered ultra violet rays protected. PET film – AB glue sheet (thickness 0.11 mm). Based on information furnished by the firm wastage of 15% may be allowed for item No. 1 and 13% for item No. 2 and accordingly following norms may be recommended:

Export product: Mobile phone tempered glass (Assorted Models)
(6891.325 sq. metre)
Quantity : 700.00 (thousand in Nos.)

S. No.	Item Description	Quantity recommended
1.	Ultravoilet Rays Protected Aluminium Glass Sheet (thickness 0.3 mm)	79250 sqm
2.	Three layered Ultraviolet Rays Protected PET Film –AB Glue Adhesive Sheet (thickness 0.11 mm)	7787.197 sqm


(Nand Lal)
Consultant
06.06.2019

DES-IV

● C.A- 634
Dt 30/5/19

सं. P-47011/153/2019-टीएसडब्लू
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
(TSW- SECTION)

181
219

Subject: Advance Authorization No.0510409925 dated 13.03.2019 for the export of Multiple Walled Insulating Unit of Glass - M/s GSC Glass Ltd.

Ref : DGFT UO. No.01/83/50/01401/AM-19 dated 20/03/2019

Taking cue from SION A 1060 and norms approved in the past, the following norms is recommended:-

Export Items:-

Sl. No.	Item Description	Quantity
1.	62/0- Multiple Walled Insulating Unit of Glass: (The Export product shall contain 2489.49 Sqm of 8mm Float Glass and 4978.98 Sqm of 4mm Float Glass & 2489.49 sq. Mtr of 0.76 mm PVB Film, 9957.96 mtr of 15.50 mm of Aluminium Spacer & 746.85 Kg of molecular sieve)	2489.490 sq mt

Import Items:

Sl. No.	Item Description	Quantity recommended
1.	8mm Float Glass	2688.65 sq mtr
2.	4 mm Float Glass	5377.30 sq mtr
3.	15.50 mm Aluminium Spacer	Net + 2%
4.	0.76 mm PVB Film (Polyvinyl butyral Film)	1.10 sq mtr / sq mtr content in export products
5.	Molecular Sieve	


(NAND LAL)
Consultant
02.07.2019

DGFT(DES-IV)

182
2/19● C.N 638
Dt 30/5/19

सं. P-47011/150/2019-टीएसडब्लू

भारत सरकार

वाणिज्य और उद्योग मंत्रालय

औद्योगिक नीति एवं संवर्धन विभाग

(टीएस अनुभाग)

विषय :-मैसर्स GREENLAM INDUSTRIES LTD , AA 0510409942 दिनांक 15.03.2019 का आवेदन इनपुट आउटपुट मानदंडों के संबंध में।

संदर्भ :01/83/050/01404/AM-19 dt. 20.03.2019

Taking cue from H-302 and the norms approved in the past, the following norms are recommended:-

Export Item:

S. No.	Item Description	Quantity (Kg.)
1 to 12	Single Side Decorative Laminates without Barrier Paper thickness 2.8mm to 3.0 mm Quantity and other things as per application	1 sq mtr x 1 mm Thickness of wt. 1.45 Kg +/-2.5%

Import Items:

Sl. No.	Item Description	Quantity recommended
1.	Kraft Paper 60 GSM to 230 GSM, as per application	1.033 kg or applied quantity whichever is less
2.	Base Paper 50 GSM to 150 GSM, as per application	0..133 kg or applied quantity whichever is less
3.	Tissue Paper 18 GSM to 65GSM, as per application	0.033 Kg or applied quantity whichever is less
4.	Phenol	0.457 kg or applied quantity whichever is less
5.	Melamine	0.133 kg or applied quantity whichever is less
6.	Methanol	0.398 kg or applied quantity whichever is less
7.	B.O.P.P. Film	0.011 kg or applied quantity whichever is less

Note:1. The above norms has been worked out on the 1.00 mm thickness with average wt. of 1.45 Kg +/-2.5%

2. In case of variation in thickness/weight, the quantity of item of import viz. Phenol, Methanol ,Kraft paper and Titanium Dioxide to be allowed may be arrived by adopting Formula: $A \times B / C$, Where

A= Qty. allowed for 1.00 mm thickness of wt. 1.45 Kg +/-2.5%.

B= The thickness or wt/sq. meter of decorative laminates proposed to be exported.

C=Either the Standard thickness of 1.00 mm or the Standard wt.of 1.45 Kg/sq. meter of 1.00 mm thickness.

3. The quantity of BOPP film given above will be for one sq. meter of Decorative Laminates irrespective of thickness and weight of decorative laminates to be exported.

4. The quantity of all the other items unchanged irrespective of change of thickness and weight of decorative laminates to be exported.

5. It is clarified that the above formula is applicable only in case of Decorative Laminates having thickness range between 2.8 mm to 3.0 mm.

NL
(NAND LAL)
Consultant
02.09.2019

DGFT (DES-IV)

C.A. 643
Dt 30/5/19

सं. P-47011/151/2019-टीएसडब्लू
Ministry of Commerce & Industry
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW- SECTION)

183
219

Subject : Advance Authorization No. 0510409976 dated 19-3-19 for the export of scented wax candles - M/s Girdhars International

Ref : DGFT UO. No.01/83/50/01408/AM-19 dated 20.3.19

The case has been examined and the firm is exporting scented wax candle in assorted colours, sizes and shapes. Taking cue from K-159, following norms is recommended:-

Export Item : Scented Candles in Assorted Colours, Sizes and Shapes , handcraft wax candles (style DT19)- containing micro crystalline wax 0.023 kg /Kg of export

Quantity : 1 Kg

Import Items :-

S.No.	Item description	Quantity recommended
1	Paraffin Wax	0.51 Kg
2	Stearic Acid Chemicals	0.44 Kg
3	Micro crystalline wax	0.023 Kg
4	Fragrance	0.02 Kg (subject to 8% FOB value of export)
5	Wicks	0.002 Kg
6	Colours	0.002 Kg


(NAND LAL)
Consultant
02.07.2019

DGFT(NC-VII)

NAME-RUBAMIN LIMITED

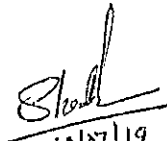
Licence No & Date- 3410045019 dt 02/04/2019 - Case no 683
M/dt 30/5/2019

184
2118

Item Of Export	Qty	Item Of Import	Qty
SODIUM MOLYBDATE	1 Kg	Molybdenum compound on dry basis containing Molybdenum content of 7.5% i.e. 0.4408 kgs.	5.877
		Hydrogen Per oxide	0.300
		Tri Octyle Amine/Alamine 336	0.00156
		Primary Amine-N 1923	0.00429

Note-1. The above quantity of Molybdenum compound has been worked out considering Molybdenum content of 7.5% and recovery of around 90% on Molybdenum content basis i.e. 1.111 Kg Molybdenum/Kg of Molybdénium content.in the Molybdenum compound.

Note-2. In case of variation of Molybdenum content in the Molybdenum compound , the pro-rata entitlement of Molybdenum compound shall be worked out considering the Molybdenum content in the Molybdenum compound as per certificate of analysis (COA) from foreign supplier.


10/07/19

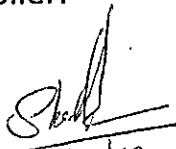
NAME-RUBAMIN LIMITED

Licence No & Date- 3410045020 DI 02/04/2019 Case no 684
no/dt 30/5/19

Item Of Export	Qty	Item Of Import	Qty
Ammonium Di molybdate	1 Kg	Molybdenum compound on dry basis containing Molybdenum content of 7.5% i.e. 0.633 kgs.	8.438
		Hydrogen Per oxide	0.433
		Tri Octyle Amine/Alamine 336	0.00156
		Primary Amine-N 1923	0.00429

Note-1. The above quantity of Molybdenum compound has been worked out considering Molybdenum content of 7.5% and recovery of around 90% on Molybdenum content basis i.e. 1.111 Kg Molybdenum/Kg of Molybdenum content in the Molybdenum compound.

Note-2. In case of variation of Molybdenum content in the Molybdenum compound , the pro-rata entitlement of Molybdenum compound shall be worked out considering the Molybdenum content in the Molybdenum compound as per certificate of analysis (COA) from foreign supplier.


10/07/19

NAME-RUBAMIN LIMITED

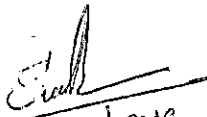
186
2119

Licence No & Date- 3410045076 dt. 25/04/2019 - Case no 724 dt 30/5/19

Item Of Export	Qty	Item Of Import	Qty
SODIUM MOLYBDATE	1 Kg	Molybdenum compound on dry basis containing Molybdenum content of 7.5% i.e. 0.4408 kgs.	5.877
		Hydrogen Per oxide	0.300
		Tri Octyle Amine/Alamine 336	0.00156
		Primary Amine-N 1923	0.00429

Note-1. The above quantity of Molybdenum compound has been worked out considering Molybdenum content of 7.5% and recovery of around 90% on Molybdenum content basis i.e. 1.111 Kg Molybdenum/Kg of Molybdenum content in the Molybdenum compound.

Note-2. In case of variation of Molybdenum content in the Molybdenum compound , the pro-rata entitlement of Molybdenum compound shall be worked out considering the Molybdenum content in the Molybdenum compound as per certificate of analysis (COA) from foreign supplier.


10/07/2019

CN 735
Dt 30/5/19

107
2/19

सं. P-47011/151/2019-टीएसडब्लू
Ministry of Commerce & Industry
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW- SECTION)

Subject : Advance Authorization No. 0510410427 dated 30-4-19 for the export of scented wax candles - M/s Girdhars International

Ref : DGFT UO. No.01/83/50/00076/AM-20 dated 02.05.2019

The case has been examined and the firm is exporting scented wax candle in assorted colours, sizes and shapes. Taking cue from K-159, following norms is recommended:-

Export Item : Unscented Wax Candles in Assorted Colours, Sizes and Shapes , handcraft wax candles

Quantity : 1 Kg

Import Items :-

S.No.	Item description	Quantity recommended
1	Paraffin Wax	0.51 Kg
2	Stearic Acid Chemicals	0.44 Kg
3	Micro crystalline wax	0.023 Kg
4	Wicks	0.002 Kg
5	Colours	0.005 Kg
6	Polymer vybar/polyboost/AC wax chemical chemicals	0.011 Kg



(NAND LAL)
Consultant
02.07.2019

DGFT(NC-VII)